

REVISED CIRCULAR

SUBJECT: THIRD-PARTY TRANSPARENCY AUDIT EXERCISE FOR THE YEAR 2025-26.

References: 1. DoPT OM No. 1/6/2011-IR dated 15.04.2013 2. DoPT OM No. 1/6/2011-IR dated 07.11.2019

In pursuance of the above-referred OMs, the process of carrying out the Third-Party Transparency Audit Exercise for the year 2025-26 on the CIC's portal (<https://dsscic.nic.in/users/pn-login>) commenced on 06.04.2026.

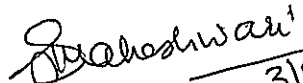
2. It has been observed that as on 01.09.2026, there are 117 Public Authorities (list enclosed) whose self-appraisal have been submitted but the Audit by the mapped training institute yet to be completed. Accordingly, in order to facilitate the Public Authorities to complete the audit exercise, the last date to get the self-appraisal audited by third party (Training Institute) and submit the audited report has been revised. The revised timelines are as under:

i. The last date to get the self-appraisal audited by third party (Training Institute) and submit the audited report on CIC's portal (<https://dsscic.nic.in/users/pn-login>): **08.09.2026**.

ii. The last date for offering the advice/ recommendations by the Central Information Commission on the above audited reports: **15.09.2026**.

3. In view of the above all the PAs are again requested to complete the process of carrying out audit exercise as per the above timelines on CIC's portal. The Third- Party audit will be carried through digital mode on CIC's portal only and no physical report will be accepted by the Commission.

4. In case of need for any clarification, Shri Ankit Arora, Section Officer (Law) and Shri Mohit Meena, Senior Assistant (Law) may be contacted on 011-26181928 and Shri Rajeev Kumar Sah, Sr. Software Support Engineer, CIC on 011-26107030.


(Sonia Maheshwari) 3/9/26
Deputy Secretary(Law)-LO

To,
1. 117 Public Authorities (list enclosed)
2. All Deputy Registrars of the Registries of the Commission